

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No.HC.VII-87/1998/11910/A**

From :- Shri Saptarshi Garg,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Tridib Kumar Bhattacharjee,  
Member, MACT,  
Barpeta.

Dated Guwahati, the 07<sup>th</sup> December, 2023.

Sub:- **Restricted holiday.**

Ref:- Your letter No. MACT (B) 5082 Dated the 4<sup>th</sup> December, 2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **permission to avail restricted holiday on 05.12.2023**, has been granted. The District & Sessions Judge, Barpeta, and in his absence, the next senior most Judicial Officer available at the station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

*sdb*

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-87/1998/11911-11912/A, dated 07-12-2023**

Copy to:

1. The District & Sessions Judge, Barpeta.
- ✓ 2. The Project Manager, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**

*[Signature]*